

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **11.08.2026** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 381/2026 To Dispense with IA No. 1086/2026	DBS Bank India Ltd Vs Orchid Pharma Ltd & 2 Ors.	Mr. Bhavya Mohan	
2.	Comp App (AT) (CH) (Ins) No. 382/2026 For Condone Delay IA No. 1092/2026 For Stay IA No. 1093/2026 Delay in refiling IA No. 1094/2026	Gulam Mustafa Enterprises Pvt Ltd Vs Piramal Enterprises Ltd	Mr. Arjun Rao	
3.	Comp App (AT) (CH) No. 80/2026	Krishna Reddy, Director Vs Ranga Raju Kosuri, Director & 9 Ors.	Mr. V Venkata Sivakumar	

For Orders

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) No. 14/2024	Annavajhala Ramanand Vs Lakshmi Sujatha Tummala & 5 Ors	Mr. Y Suryanarayana	Mr. P Bhaskar R1
5.	IA No. 546/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 190/2026 For Stay IA No. 547/2026	B. Parvathaiah Erst. Director of Vivin Laboratories Pvt Ltd Vs Chillale Rajesh, IRP of Vivin Laboratories Pvt Ltd & Anr.	Ms. Subathra Mysamy	
6.	IA No. 897/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 231/2026 (With defects)	State Bank of India Vs Mallampati Madhu WITH	Mr. Pranava Charan	

7.	IA No. 898/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 232/2026 (With defects)	State Bank of India Vs Nama Seetaiah WITH	Mr. Pranava Charan	
8.	IA No. 899/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 233/2026 (With defects)	State Bank of India Vs Kamma Srinivasa Rao	Mr. Pranava Charan	
9.	IA No. 693/2026 (For Condone Delay) & IA No. 694/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 246/2026 For Stay IA No. 692/2026	Nualco Pvt Ltd Vs K Murali Krishna Prasad, RP of Raine Industries & Engineering Pvt Ltd & 2 Ors.	Ms. Anandha Lakshmi	Mr. B Dhanaraj R2
10.	IA No. 924/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 319/2026 For Stay IA No. 923/2026 (With Defects)	Kampalapura Narasimaih Jayalakshmi, Additional Director of Vistara Media Pvt Ltd & 2 Ors Vs Vistara Media Pvt Ltd & Anr.	Ms. S Indumathi Ravi	

Admission - Notice Ordered

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
12.	Comp App (AT) (CH) (Ins) No. 514/2025	State Bank of India Vs TN (DK) Expressways Ltd	Mr. Pranava Charan	Ms. Geeta Battula
13.	Comp App (AT) (CH) (Ins) No. 05/2026 For Stay IA No. 14/2026	S Sanjeevi Vs RKJ Enterprises	Mr. BSV Prakash Kumar	
14.	Comp App (AT) (CH) (Ins) No. 10/2026 For Stay IA No. 27/2026	Suresh Kumar G.A. Vs S Rajendran, New Liquidator of Vijay Spinners (RJPM) Pvt Ltd	Mr. V Manivannan	Ms. MS Elamathi For Caveator

15.	Comp App (AT) (CH) No. 29/2026	Girish Jayanthilal Porwal - Director of Siddmed E-Health Pvt Ltd Vs Siddmed E-Health Pvt Ltd & Anr.	Mr. K Gaurav Kumar	Mr. Chandramouli Prabhakar R2
16.	Comp App (AT) (CH) (Ins) No. 165/2026 For Stay IA No. 484/2026 For Exemption IA No. 485 & 486/2026	Srinivas Raju Gottumukkal Vs State Bank of India & 2 Ors. WITH	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju R1
17.	Comp App (AT) (CH) (Ins) No. 166/2026 For Stay IA No. 488/2026 For Exemption IA No. 489 & 490/2026	YS Chowdhary Vs State Bank of India & 2 Ors.	Ms. Nidhi Mohan Parashar	Mr. VVSN Raju R1
18.	Comp App (AT) (CH) (Ins) No. 249/2026	Jiva International PTE Ltd Vs Vintage Coffee Pvt Ltd	Mr. K Nishanth	
19.	Comp App (AT) (CH) (Ins) No. 286/2026 For Stay IA No. 806/2026	Nukala Savitri, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank of Maharashtra Ltd & Anr WITH	Ms. S Manjula Devi	Mr. T Ravichandran R1
20.	Comp App (AT) (CH) (Ins) No. 288/2026 For Stay IA No. 809/2026	NNBV Venkateshwara Rao, Personal Guarantor of SVSVS Projects Pvt Ltd Vs Bank Of Maharashtra Ltd & Anr.	Ms. Manjula Devi	Mr. T Ravichandran R1

Old Cases

(Requests for adjournment will not be entertained)

A. With Interim Order				
S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	TA (AT) No. 260/2021 (Comp App (AT) No. 107/2019 For Stay IA No. 1490/2019 For Exemption IA No.1491 & 1492/2019)	United Spirits Limited & Anr. Vs Shri Neel Rajesh Shah & Anr	Dr. Gopal Das Bhavan	Ms.Khushbu V Prabhu R1
B. Without Interim Order				
22.	TA (AT) No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt Ltd Vs Edelweiss Rural & Corporate Services Ltd	Mr. Pranay Sohini	Mr. A Prasanth

23.	Comp App (AT) (CH) No. 46/2021 To dispense with IA No. 551/2021	Espin Infosystems Pvt Ltd Vs The Registrar of Companies & Anr	Mr. P Thangaraj	Mr. P Raj Kumar Jhabakh- R2
24.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Mr. Nithyavendhan K R1
25.	Comp App (AT) (CH) (Ins) No. 375/2022 For Exemption IA No. 880/2022	Nippon Life India AIF Trustee Pvt Ltd Vs Dhanalakshmi Aswatha	Mr. P Raj Kumar Jhabakh	Ms. Amrita Jain
26.	Comp App (AT) (CH) (Ins) No. 125/2023 For Urgent Listing IA No. 425/2023 For Stay IA No. 426/2023	Purusottam Behera, Liquidator of IVRCL Ltd Vs Litostroj Power D.O.O WITH	Ms. Mily Ghoshal	Mr. Arun Karthik Mohan
27.	Comp App (AT) (CH) (Ins) No. 224/2023	Litostroj Power D.O.O. Vs IVRCL Limited & Anr	Mr. Arun Karthik Mohan	Ms. Mily Ghoshal R2

For Hearing

A. With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28.	Comp App (AT) (CH) (Ins) No. 228/2024 For Stay IA No. 606/2024 For Exemption IA No.607 & 608/2024	Ammon Holdings Pte Ltd Vs CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd	Mr. Arun Karthik Mohan	Mr.AG Sathyanarayana
29.	Comp App (AT) (CH) (Ins) No. 462/2025 For Stay IA No. 1317/2025 For Direction IA No. 593/2026 To Vacate Stay IA No. 594/2026	State Bank of India Vs IDBI Bank Ltd & 3 Ors	Mr. K Chandrasekaran	Mr. Varun Srinivasan R1 Mr. B Dhanaraj R2 Mr. TKM Sai Krishnan R3
30.	Comp App (AT) (CH) No. 26/2026 For Additional Docs IA No. 306/2026 For Exemption IA No. 646/2026 For Stay IA No. 648/2026	Dr. P Krishnam Raju Vs Dr. SKE Apparao &18 Ors	Mr. Avinash Krishnan Ravi	Ms. Preethi Sivaraman For Caveator
B. Without Interim Order				
31.	Comp App (AT) (CH) (Ins) No. 66/2024	Employees' Provident Fund Organisation Rep by Regional Provident Fund Commissioner - II Vs N Kumar, Liquidator of Brilliant IT Enabling Services Pvt Ltd	Mr. MS Viswanathan	Ms. H Krithika

32.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt Ltd & Anr Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt Ltd & Anr	Mr. Pradeep Joy	Mr.AG Sathyanarayana R1 Mr. Jerin Asher Sojan R2
33.	Comp App (AT) (CH) (Ins) No. 443/2024 To dispense with IA No. 1214/2024 For Direction IA No.1213, 1215/2024 For Stay IA No. 1216/2024 To Adv. Hg. IA No. 395/2025	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd & 2 Ors. WITH	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
34.	Comp App (AT) (CH) (Ins) No. 444/2024 For Exemption IA No. 1218/2024 For Direction IA No. 1219/2024	A Maheshwaran Ex-Managing Director, Shree Vaishnodevi Mills Pvt Ltd Vs CA Mahalingam Suresh Kumar Liquidator of Shree Vaishno Devi Mills Pvt Ltd. & Anr	Mr. Anirudh A Sriram	Mr.AG Sathyanarayana R1
35.	Comp App (AT) (CH) (Ins) No. 30/2025 For Stay IA No. 117/2025	CA Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd. Vs Regional Provident Fund Commissioner II Employees Provident Fund Organisation, Koramangala WITH	Mr.AG Sathyanarayana	Mr. MS Viswanathan
36.	Comp App (AT) (CH) (Ins) No. 179/2025	Regional Provident Fund Commissioner II Employees' Provident Fund Organisation, Koramangala Vs Mahalingam Suresh Kumar, Liquidator of Easun Reyrolle Ltd	Mr. MS Viswanathan	Mr.AG Sathyanarayana
37.	Comp App (AT) (CH) No. 36/2025 For Urgent Hearing IA No. 996/2026	Ravi Shankar Gopalakrishnan Vs Hyderabad Pollution Controls Ltd & 2 Ors WITH	Mr. K Rajendran	Dr. SV Rama Krishna R2 R3
38.	Comp App (AT) (CH) No. 48/2025 For Stay IA No. 572/2025	Hyderabad Pollution Controls Ltd & 7 Ors Vs S. Radhakrishnan & Anr.	Mr. K Rajendran	Dr. SV Ramakrishna R1 R2

For Hearing

With Interim Order				
S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39.	Comp App (AT) (CH) (Ins) No. 620/2025 For Stay IA No. 1723/2025 For Direction IA No. 238/2026 For Additional Docs. IA No. 1005/2026	Kiran Ranjit Soundarajan, Suspended Director of Soundararaja Mills Ltd Vs Nimbark Fashions Ltd & Anr	Mr. R Swarnavel	Mr. P Raj Kumar Jhabakh R1 Mr. Abdul Rahman R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on **e-mail ID:** itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in